

**National Company Law Appellate Tribunal**

**Principal Bench, New Delhi**

**Company Appeal (AT) (Ins) No. 1058 of 2020**

**IN THE MATTER OF:**

**Berger Becker Coatings Pvt. Ltd.**

**...Appellant**

**Vs**

**Committee of Creditors of Asian  
Colour Coated Ispat Ltd. & Anr.**

**...Respondents**

**Present:**

**For Appellant:**

**Ms. Preeti Nair, Advocate.**

**For Respondents:**

**Mr. Ankur Mittal, Ms. Meera Murali, Advocates  
for R-1.**

**Mr. Bishwajit Dubey, Mr. Shatrajit Banerji and  
Mr. Aditya Jindal, Advocates for R-2.**

**ORDER**

**(Through Virtual Mode)**

**25.02.2021:** In terms of the order dated 22.01.2021, whereby two weeks time was granted to Learned Counsel for the Respondent No. 2, to file his Reply Affidavit. Reply Affidavit was filed on 17.02.2021 on behalf of the Respondent No. 2, which is taken on record.

Learned Counsel for the Appellant prays for two weeks time to file Rejoinder. Prayer allowed.

Parties are directed to file Written Submissions not exceeding three pages along with relevant case laws which they rely, within two weeks.

List the Appeal on **23<sup>rd</sup> March, 2021**.

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Ms. Shreesha Merla]**  
**Member (Technical)**

sr/kam